NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

	DDT	TO	TITO	 ADED
A	PPI	, C A		MRER

PETITION NUMBER

: TCP/197/2016

NAME OF THE PETITIONER(S)

: East India Investment Holding Pte. Ltd & another

NAME OF THE RESPONDENT(S)

: M/s Mamallapuram Development Private Limited & 8

UNDER SECTION

others

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)	Represented by	Signature
1. Inhumethy	Cours Jan	Jes p
2. Cibrivishnu Saivihai	Counsel Mr	Sai Vil
3. S. Avarindan For for Marle Associates	counsed for Petitib	Leix /

ORDER

Court time is over. Matter is adjourned. Put up on 03.08.2017 at 10.30 A.M.

L-v i pager oflation. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARLEF TARIQ) MEMBER (JUDICIAL)